

BEFORE THE MADURAI BENCH
OF
MADRAS HIGH COURT

THE HON'BLE MR.JUSTICE R.MAHADEVAN
AND
THE HON'BLE MR.JUSTICE S.S.SUNDAR

TO BE HEARD ON 23RD, 24TH AND 27TH DAY OF MAY 2016 AT 10.30 A.M.

COURT NO.9

ADVANCE LIST
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DIVISION BENCH MATTERS  
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ACT 14 COUNTER NOT FILED CASES
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|-----|-------------------------------------------|---------------------------------------------|-------------------|
| 1.  | (FINALLY)<br>(ACT 14)<br>HCP(MD).310/2016 | M/S K.M.KARUNAKARAN<br>M. PALANI RAJA       | PUBLIC PROSECUTOR |
| 2.  | (FINALLY)<br>(ACT 14)<br>HCP(MD).312/2016 | M/S K.M.KARUNAKARAN<br>M. PALANI RAJA       | PUBLIC PROSECUTOR |
| 3.  | (FINALLY)<br>(ACT 14)<br>HCP(MD).313/2016 | M/S R.ALAGUMANI<br>B. DHANASEKARAN          | PUBLIC PROSECUTOR |
| 4.  | (FINALLY)<br>(ACT 14)<br>HCP(MD).315/2016 | M/S T.A.EBENEZER<br>S.PACKIARAJ             | PUBLIC PROSECUTOR |
| 5.  | (FINALLY)<br>(ACT 14)<br>HCP(MD).316/2016 | M/S S.R.A.RAMACHANDHRAN<br>C. SARAVANAKUMAR | PUBLIC PROSECUTOR |
| 6.  | (ACT 14)<br>HCP(MD).318/2016              | M/S.S.DEENADHAYALAN<br>D.RAMESHKUMAR        | PUBLIC PROSECUTOR |
| 7.  | (FINALLY)<br>(ACT 14)<br>HCP(MD).320/2016 | M/S N.MOHIDEEN BASHA<br>M. SELVENDARAN      | PUBLIC PROSECUTOR |
| 8.  | (FINALLY)<br>(ACT 14)<br>HCP(MD).321/2016 | M/S R.ALAGUMANI<br>B. DHANASEKARAN          | PUBLIC PROSECUTOR |
| 9.  | (FINALLY)<br>(ACT 14)<br>HCP(MD).323/2016 | M/S K.A.S.PRABHU                            | PUBLIC PROSECUTOR |
| 10. | (FINALLY)<br>(ACT 14)<br>HCP(MD).324/2016 | M/S K.A.S.PRABHU                            | PUBLIC PROSECUTOR |

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| 11. | (FINALLY)<br>(ACT 14)<br>HCP(MD) . 325/2016 | M/S R.ALAGUMANI<br>B.DHANASEKARAN         | PUBLIC PROSECUTOR |
| 12. | (FINALLY)<br>(ACT 14)<br>HCP(MD) . 326/2016 | M/S R.ALAGUMANI<br>B.DHANASEKARAN         | PUBLIC PROSECUTOR |
| 13. | (FINALLY)<br>(ACT 14)<br>HCP(MD) . 327/2016 | M/S R.ALAGUMANI<br>B.DHANASEKARAN         | PUBLIC PROSECUTOR |
| 14. | (ACT 14)<br>HCP(MD) . 331/2016              | M/S R.ALAGUMANI<br>B. DHANASEKARAN        | PUBLIC PROSECUTOR |
| 15. | (FINALLY)<br>(ACT 14)<br>HCP(MD) . 337/2016 | M/S V ILLANCHEZIAN<br>S. SAIRAMAN         | PUBLIC PROSECUTOR |
| 16. | (FINALLY)<br>(ACT 14)<br>HCP(MD) . 338/2016 | M/S V.ILLANCHEZHIAN<br>S. SAIRAMAN        | PUBLIC PROSECUTOR |
| 17. | (FINALLY)<br>(ACT-14)<br>HCP(MD) . 340/2016 | M/S V.MALAIYENDRAN<br>V. SELVA            | PUBLIC PROSECUTOR |
| 18. | (FINALLY)<br>(ACT-14)<br>HCP(MD) . 341/2016 | M/S R.ALAGUMANI<br>B. DHANASEKARAN        | PUBLIC PROSECUTOR |
| 19. | (FINALLY)<br>(ACT-14)<br>HCP(MD) . 342/2016 | M/S R.ALAGUMANI<br>B. DHANASEKARAN        | PUBLIC PROSECUTOR |
| 20. | (ACT 14)<br>HCP(MD) . 344/2016              | M/S L.GEORGE PAUL ANTO<br>A. SAHAYA ARASU | PUBLIC PROSECUTOR |
| 21. | (ACT 14)<br>HCP(MD) . 345/2016              | M/S G.MARIMUTHU<br>M.JOTHI BASU           | PUBLIC PROSECUTOR |
| 22. | (ACT-14)<br>HCP(MD) . 351/2016              | M/S R.VINOTH BHARATHI<br>K. MURUGAN       | PUBLIC PROSECUTOR |
| 23. | (ACT-14)<br>HCP(MD) . 352/2016              | M/S R.VINOTH BHARATHI<br>K. MURUGAN       | PUBLIC PROSECUTOR |
| 24. | (ACT-14)<br>HCP(MD) . 353/2016              | M/S R.VINOTH BHARATHI<br>K. MURUGAN       | PUBLIC PROSECUTOR |
| 25. | (ACT-14)<br>HCP(MD) . 356/2016              | M/S R.ALAGUMANI<br>B. DHANASEKARAN        | PUBLIC PROSECUTOR |

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| 26. | (FINALLY)<br>(ACT-14)<br>HCP(MD).357/2016 | M/S R.ALAGUMANI<br>B.DHANASEKARAN        | PUBLIC PROSECUTOR |
| 27. | (FINALLY)<br>(ACT 14)<br>HCP(MD).361/2016 | M/S K.SUDALAIYANDI<br>N. PRAGALATHAN     | PUBLIC PROSECUTOR |
| 28. | (FINALLY)<br>(ACT 14)<br>HCP(MD).363/2016 | M/S K.SUDALAIYANDI<br>N. PRAGALATHAN     | PUBLIC PROSECUTOR |
| 29. | (FINALLY)<br>(ACT 14)<br>HCP(MD).364/2016 | M/S P.RAMASAMY                           | PUBLIC PROSECUTOR |
| 30. | (FINALLY)<br>(ACT 14)<br>HCP(MD).367/2016 | M/S R.ALAGUMANI<br>B. DHANASEKARAN       | PUBLIC PROSECUTOR |
| 31. | (FINALLY)<br>(ACT 14)<br>HCP(MD).368/2016 | M/S R.ALAGUMANI<br>B. DHANASEKARAN       | PUBLIC PROSECUTOR |
| 32. | (FINALLY)<br>(ACT 14)<br>HCP(MD).371/2016 | M/S L.GEORGE PAUL ANTO<br>A.SAHAYA ARASU | PUBLIC PROSECUTOR |
| 33. | (FINALLY)<br>(ACT 14)<br>HCP(MD).375/2016 | M/S.M.MARAN<br>P. PUSHPA VALLI           | PUBLIC PROSECUTOR |
| 34. | (FINALLY)<br>(ACT 14)<br>HCP(MD).376/2016 | M/S.K.M.KARUNAKARAN<br>M. PALANIRAJA     | PUBLIC PROSECUTOR |
| 35. | (FINALLY)<br>(ACT-14)<br>HCP(MD).381/2016 | M/S P.BHASKAR<br>T. SANTHANA MARIAPPAN   | PUBLIC PROSECUTOR |
| 36. | (FINALLY)<br>(ACT-14)<br>HCP(MD).382/2016 | M/S R.ALAGUMANI<br>B. DHANASEKARAN       | PUBLIC PROSECUTOR |
| 37. | (FINALLY)<br>(ACT-14)<br>HCP(MD).384/2016 | M/S N.MOHIDEEN BASHA<br>M.SELVENDRAN     | PUBLIC PROSECUTOR |
| 38. | (FINALLY)<br>(ACT 14)<br>HCP(MD).391/2016 | M/S R.ALAGUMANI<br>B. DHANASEKARAN       | PUBLIC PROSECUTOR |
| 39. | (FINALLY)<br>(ACT 14)<br>HCP(MD).392/2016 | M/S K.M.KARUNAKARAN<br>M.PALANI RAJA     | PUBLIC PROSECUTOR |

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| 40. | (ACT 14)<br>HCP(MD) .396/2016 | M/S V.ANGUSAMY<br>M. BALAKRISHNAN          | PUBLIC PROSECUTOR |
| 41. | (ACT 14)<br>HCP(MD) .397/2016 | M/S R.ALAGUMANI<br>B.DHANASEKARAN          | PUBLIC PROSECUTOR |
| 42. | (ACT 14)<br>HCP(MD) .399/2016 | M/S M.PITCHAI MUTHU<br>R. SRI RAM          | PUBLIC PROSECUTOR |
| 43. | (ACT 14)<br>HCP(MD) .407/2016 | M/S R.ALAGUMANI<br>B.DHANASEKARAN          | PUBLIC PROSECUTOR |
| 44. | (ACT 14)<br>HCP(MD) .411/2016 | M/S K.A.S. PRABHU                          | PUBLIC PROSECUTOR |
| 45. | (ACT 14)<br>HCP(MD) .413/2016 | M/S K.A.S. PRABHU                          | PUBLIC PROSECUTOR |
| 46. | (ACT 14)<br>HCP(MD) .415/2016 | M/S K.PRABHU<br>S.T. SASITHARAN TAMILKANI  | PUBLIC PROSECUTOR |
| 47. | (ACT 14)<br>HCP(MD) .416/2016 | M/S K.M.KARUNAKARAN<br>M. PALANIRAJA       | PUBLIC PROSECUTOR |
| 48. | (ACT 14)<br>HCP(MD) .417/2016 | M/S K.PRABHU<br>S.T. SASIDHARAN TAMIL KANI | PUBLIC PROSECUTOR |
| 49. | (ACT 14)<br>HCP(MD) .418/2016 | M/S K.M.KARUNAKARAN<br>M. PALANIRAJA       | PUBLIC PROSECUTOR |
| 50. | (ACT 14)<br>HCP(MD) .424/2016 | M/S K.M.KARUNAKARAN<br>M. PALANI RAJA      | PUBLIC PROSECUTOR |
| 51. | (ACT 14)<br>HCP(MD) .425/2016 | M/S K.M.KARUNAKARAN<br>M.PALANI RAJA       | PUBLIC PROSECUTOR |
| 52. | (ACT 14)<br>HCP(MD) .426/2016 | M/S K.M.KARUNAKARAN<br>M. PALANIRAJA       | PUBLIC PROSECUTOR |
| 53. | (ACT 14)<br>HCP(MD) .427/2016 | M/S K.M.KARUNAKARAN<br>M. PALANI RAJA      | PUBLIC PROSECUTOR |
| 54. | (ACT 14)<br>HCP(MD) .429/2016 | M/S R.ALAGUMANI<br>B. DHANASEKARAN         | PUBLIC PROSECUTOR |
| 55. | (ACT 14)<br>HCP(MD) .430/2016 | M/S M.SUBASH BABU<br>C. SUSI KUMAR         | PUBLIC PROSECUTOR |
| 56. | (ACT 14)<br>HCP(MD) .431/2016 | M/S G.KARUPPASAMY PANDIAN<br>D. LAKSHMANAN | PUBLIC PROSECUTOR |
| 57. | (ACT 14)<br>HCP(MD) .434/2016 | M/S K.SUDALAIYANDI<br>N. PRAGALATHAN       | PUBLIC PROSECUTOR |

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|---------------------------------------------------------------------|--------------------------------------------|---------------------------------------------|------------------------------------------------------------|
| 58.                                                                 | (ACT 14)<br>HCP(MD) .437/2016              | M/S R.ALAGUMANI<br>B. DHANASEKARAN          | PUBLIC PROSECUTOR                                          |
| 59.                                                                 | (ACT 14)<br>HCP(MD) .438/2016              | M/S R.ALAGUMANI<br>B. DHANASEKARAN          | PUBLIC PROSECUTOR                                          |
| 60.                                                                 | (ACT 14)<br>HCP(MD) .442/2016              | M/S K.SUDALAIYANDI<br>N. PRAGALATHAN        | PUBLIC PROSECUTOR                                          |
| 61.                                                                 | (ACT 14)<br>HCP(MD) .443/2016              | M/S POLAX LEGAL SOLUTIONS<br>PORKODI KARNAN | PUBLIC PROSECUTOR                                          |
| 62.                                                                 | (ACT 14)<br>HCP(MD) .450/2016              | M/S R.ALAGUMANI<br>B. DHANASEKARAN          | PUBLIC PROSECUTOR                                          |
| 63.                                                                 | (ACT 14)<br>HCP(MD) .452/2016              | M/S R.ALAGUMANI<br>B. DHANASEKARAN          | PUBLIC PROSECUTOR                                          |
| 64.                                                                 | (ACT 14)<br>HCP(MD) .453/2016              | M/S R.ALAGUMANI<br>B. DHANASEKARAN          | PUBLIC PROSECUTOR                                          |
| 65.                                                                 | (ACT 14)<br>HCP(MD) .454/2016              | M/S R.ALAGUMANI<br>B. DHANASEKARAN          | PUBLIC PROSECUTOR                                          |
| 66.                                                                 | (ACT 14)<br>HCP(MD) .457/2016              | M/S V.ANGUSAMY<br>M.BALAKRISHNAN            | PUBLIC PROSECUTOR                                          |
| 67.                                                                 | (ACT 14)<br>HCP(MD) .458/2016              | M/S K.A.S. PRABHU                           | PUBLIC PROSECUTOR                                          |
| 68.                                                                 | (ACT 14)<br>HCP(MD) .460/2016              | M/S K.A.S. PRABHU                           | PUBLIC PROSECUTOR                                          |
| 69.                                                                 | (ACT 14)<br>HCP(MD) .462/2016              | M/S R.ALAGUMANI<br>B. DHANASEKARAN          | PUBLIC PROSECUTOR                                          |
| 70.                                                                 | (ACT 14)<br>HCP(MD) .467/2016              | M/S K.M.KARUNAKARAN<br>M. PALANIRAJA        | PUBLIC PROSECUTOR                                          |
| 71.                                                                 | (ACT 14)<br>HCP(MD) .468/2016              | M/S R.ALAGUMANI<br>B. DHANASEKARAN          | PUBLIC PROSECUTOR                                          |
| FINAL HEARING CASES<br>~~~~~<br>ACT 14 COUNTER FILED CASES<br>~~~~~ |                                            |                                             |                                                            |
| 72.                                                                 | (FINALLY)<br>(ACT-14)<br>HCP(MD) .148/2016 | M/S K.A.S.PRABHU                            | PUBLIC PROSECUTOR<br>COUNTER AFFIDAVIT FILED<br>USR - 1122 |
| 73.                                                                 | (ACT - 14)<br>HCP(MD) .149/2016            | M/S K.A.S.PRABHU                            | PUBLIC PROSECUTOR<br>COUNTER AFFIDAVIT FILED<br>USR - 1123 |

74. (FINALLY)  
(ACT - 14)  
HCP(MD).165/2016 M/S A.SARAVANAN  
S. SUNDARA PANDIAN PUBLIC PROSECUTOR  
COUNTER AFFIDAVIT FILED  
USR - 1124

FINAL HEARING CASES (NSA ACT)  
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COUNTER NOT FILED CASES
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75. (FINALLY)  
(NSA ACT)  
HCP(MD).173/2016 M/S V.MALAIYENDRAN  
V.SELVA M/S R.NANDAKUMAR  
SENIOR PANEL COUNSEL FOR R3  
SR 5797  
PUBLIC PROSECUTOR  
FOR R1 AND R2  
COUNTER AFFIDAVIT FILED BY  
FOR R3 USR 964

76. (FINALLY)  
(NSA ACT)  
HCP(MD).174/2016 M/S V.MALAIYENDRAN  
V.SELVA M/S R.NANDAKUMAR  
SENIOR PANEL COUNSEL FOR R3  
SR 5796  
PUBLIC PROSECUTOR  
FOR R1 AND R2  
COUNTER AFFIDAVIT FILED  
USR 994

77. (FINALLY)  
(NSA ACT)  
HCP(MD).301/2016 M/S.R.RAJKUMAR  
A.S. VAIGUNTH PUBLIC PROSECUTOR

78. (FINALLY)  
(NSA ACT)  
HCP(MD).302/2016 M/S.R.RAJKUMAR  
A.S. VAIGUNTH PUBLIC PROSECUTOR

FINAL HEARING CASES (NSA ACT)  
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COUNTER FILED CASES
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79. (FINALLY)  
(NSA ACT)  
HCP(MD).1792/2015 M/S.T.LAJAPATHI ROY  
S. RAJASEKAR M/S D.SARAVANAN FOR R1  
(CGSSC) SR663  
PUBLIC PROSECUTOR FOR R2 TO R4  
COUNTER AFFIDAVIT FILED BY R3  
USR 970

80. (FINALLY)  
(NSA ACT)  
HCP(MD).177/2016 M/S S.M.A. JINNAH  
M.K.NAJMUDEEN  
TYPED SET OF PAPERS  
FILED USR 667 M/S R.MURUGAPPAN  
SENIOR PANEL COUNSEL FOR R1  
SR 4955  
PUBLIC PROSECUTOR  
FOR R2 TO R4  
COUNTER AFFIDAVIT FILED  
USR - 1125

FINAL HEARING CASES

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81.	(JAIL CASE) CRL A(MD).148/2015	M/S.S.DEENADHAYALAN D. RAMESHKUMAR	PUBLIC PROSECUTOR
	and(JAIL CASE) CRL A(MD).210/2015	M/S S.DEENADHAYALAN D.RAMESHKUMAR ADDL TYPED SET FILED USR 3351	PUBLIC PROSECUTOR
82.	CRL A(MD).172/2015	M/S.S.DURAIRAJ S.BALAJI	PUBLIC PROSECUTOR
83.	(JAIL CASE) CRL A(MD).174/2015	M/S.R.RAJASEKARAN S.RAMASAMY	PUBLIC PROSECUTOR
84.	(JAIL CASE) CRL A(MD).181/2015	M/S.S.I.A.K.BAGADUR SHA S.N.SEENI MOHAMMED	PUBLIC PROSECUTOR
85.	(JAIL CASE) CRL A(MD).192/2015	M/S.D.RAMESHKUMAR P.SENTHILKUMAR	PUBLIC PROSECUTOR
86.	(JAIL CASE) CRL A(MD).196/2015	M/S.A.THIRUVADI KUMAR N.SUBRAMANI	PUBLIC PROSECUTOR
87.	(JAIL CASE) CRL A(MD).204/2015	M/S V.SASIKUMAR A. MOHAN	PUBLIC PROSECUTOR
88.	(JAIL CASE) CRL A(MD).209/2015	M/S.K.SEEMARAJ M.KOWSICK ADDITIONAL T/S FILED USR 3141	COURT NOTICE SERVED
89.	(JAIL CASE) CRL A(MD).211/2015	M/S ANTONY S. PRABAGAR B.TAMIL NIDHI	PUBLIC PROSECUTOR
90.	(JAIL CASE) CRL A(MD).213/2015	M/S E.SOMASUNDARAM B.SANTHANAM RAJESHKUMAR	PUBLIC PROSECUTOR
91.	(JAIL CASE) CRL A(MD).223/2015	M/S R.VENKATESWARAN	COURT NOTICE SERVED
92.	(JAIL CASE) CRL A(MD).244/2015	M/S B.JAMEEL ARASU M.MURUGAAMANNAR	COURT NOTICE SERVED
93.	(JAIL CASE) CRL A(MD).252/2015	M/S.R.GANDHI J. KARTHIKEYAN	COURT NOTICE SERVED
94.	(JAIL CASE) CRL A(MD).263/2015	M/S S.DURAIRAJ S.BALAJI	PUBLIC PROSECUTOR
95.	(JAIL CASE) CRL A(MD).267/2015	M/S.D.SELVARAJ S.SARVAGAN PRABHU ADDITIONAL T/S FILED USR 3499	COURT NOTICE SERVED R1-PARAMESWARAN R2-SARASWATHI

96.	(JAIL CASE) CRL A(MD).268/2015	M/S.AR.JEYA RHUTHRAN B.JEYAKUMAR	PUBLIC PROSECUTOR
97.	(JAIL CASE) CRL A(MD).305/2015 AND (BAIL CASE) CRL A(MD).281/2015 AND Suspension of sentence MP(MD).1/2015	M/S A.THIRUVADI KUMAR N.SUBRAMANI M/S B.JAMEEL ARASU M. MURUGAMANNAR ADDITIONAL T/S FILED USR 3848 - DO -	PUBLIC PROSECUTOR PUBLIC PROSECUTOR
98.	(JAIL CASE) CRL A(MD).302/2015	M/S.N.ANANDAKUMAR V. MALAIYENDRAN	PUBLIC PROSECUTOR
99.	(JAIL CASE) CRL A(MD).30/2016	M/S G.KARUPPASAMY PANDIAN R.KARUNANIDHI	PUBLIC PROSECUTOR
100.	(JAIL CASE) CRL A(MD).36/2016 and Suspension of sentence CRL MP(MD).1086/2016	M/S S.R.A. RAMACHANDRAN C.SARAVANAKUMAR - DO -	PUBLIC PROSECUTOR
101.	(JAIL CASE) CRL A(MD).69/2016	M/S S.MUNIYANDI V.RAMALINGAM	PUBLIC PROSECUTOR
102.	(JAIL CASE) CRL A(MD).91/2016 and Suspension of sentence CRL MP(MD).2375/2016	M/S.RM.SIVAKUMAR R. MURUGAN - DO -	PUBLIC PROSECUTOR
103.	(JAIL CASE) CRL A(MD).122/2016 and Suspension of sentence CRL MP(MD).3094/2016	M/S M.VIVEKANANDAN S. JAINAB BEEVI - DO -	PUBLIC PROSECUTOR

***** (concluded)*****

BEFORE THE MADURAI BENCH
OF
MADRAS HIGH COURT

THE HON'BLE MR.JUSTICE R.MAHADEVAN

TO BE HEARD ON 23RD, 24TH AND 27TH DAY OF MAY 2016 (AFTER DIVISION BENCH SITTING)

COURT NO.9

ADVANCE LIST
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SINGLE BENCH MATTERS  
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MISCELLANEOUS PETITIONS
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1. (TO SUSPEND THE SENTENCE)  
CRL MP(MD).842/2016 M/S C.K.M.APPAJI PUBLIC PROSECUTOR  
C.R. NIMAL  
in  
CRL A(MD).25/2016

2. (TO SUSPEND THE SENTENCE)  
CRL MP(MD).815/2016 M/S D.RAMESHKUMAR PUBLIC PROSECUTOR  
T.VEERAKUMAR  
(ADDL. TYPED SET FILED  
USR.664)  
in  
CRL A(MD).26/2016

3. (TO SUSPEND THE SENTENCE)  
CRL MP(MD).867/2016 M/S M.KARUNANITHI PUBLIC PROSECUTOR  
M.JEGADEESH PANDIAN  
in  
CRL A(MD).28/2016

4. (TO SUSPEND THE SENTENCE)  
CRL MP(MD).2441/2016 M/S R.C.PAUL KANAGARAJ PUBLIC PROSECUTOR  
in  
CRL A(MD).33/2016

5. (TO SUSPEND THE SENTENCE)  
CRL MP(MD).2404/2016 M/S R.VENKATESWARAN PUBLIC PROSECUTOR  
in  
CRL A(MD).92/2016

ADJOURNED ADMISSION  
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6. (NDPS)
CRL A(MD).141/2016 M/S S.MAHENDRAPATHY PUBLIC PROSECUTOR
P.BALAN
and Suspension of sentence
CRL MP(MD).3621/2016 - DO -

7. (U/S 306 IPC)
CRL A(MD).142/2016 M/S S.RAJAPRABU PUBLIC PROSECUTOR
and To Suspend the Sentence
CRL MP(MD).3677/2016 - DO -

FINAL HEARING CASES
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| 8.  | CRL A(MD).389/2013              | M/S.B.JAMEEL ARASU<br>M.MURUGAAMANNAR | PUBLIC PROSECUTOR                         |
| 9.  | (NDPS ACT)<br>CRL A(MD).66/2014 | M/S.S.KANAGARAJAN                     | MR.ARUL VADIVEL @ SEKAR<br>SPL PP FOR NCB |
| 10. | CRL A(MD).359/2015              | M/S M.SUBASH BABU<br>C.SUSI KUMAR     | PUBLIC PROSECUTOR<br>COURT NOTICE SERVED  |

\*\*\*\*\* ( concluded )\*\*\*\*\*

BEFORE THE MADURAI BENCH  
OF  
MADRAS HIGH COURT

THE HON'BLE MR.JUSTICE S.S.SUNDAR

TO BE HEARD ON 23RD, 24TH AND 27TH DAY OF MAY 2016 (AFTER DIVISION BENCH SITTING)

COURT NO.10

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ADVANCE LIST  
~~~~~  
SINGLE BENCH MATTERS
~~~~~  
MISCELLANEOUS PETITIONS  
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1. (TO SUSPEND THE SENTENCE)
CRL MP(MD).2662/2016 M/S.M.KARUNANITHI PUBLIC PROSECUTOR
S. RAJAPRABU
in
CRL A(MD).100/2016

2. (TO SUSPEND THE SENTENCE)
CRL MP(MD).3005/2016 M/S R.SEVUGARAJA PUBLIC PROSECUTOR
M.SEENI RAGJMATH NISHA
in
CRL A(MD).115/2016

3. (TO SUSPEND THE SENTENCE)
CRL MP(MD).3029/2016 M/S K.PRABHU PUBLIC PROSECUTOR
S.T. SASITHARAN TAMILKANI
TO
CRL MP(MD).3031/2016 - DO -
in
CRL A(MD).120/2016

4. (TO SUSPEND THE SENTENCE)
CRL MP(MD).3288/2016 M/S M.KARUNANITHI PUBLIC PROSECUTOR
S. RAJA PRABU
in
CRL A(MD).125/2016

ADJOURNED ADMISSION
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5. CRL A(MD).148/2016 M/S R.ALAGUMANI PUBLIC PROSECUTOR  
B. DHANASESKARAN  
and Suspension of sentence  
CRL MP(MD).3869/2016 - DO -

NOTICE OF MOTION  
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6. CRL A(MD).55/2016 M/S N.DILIP KUMAR PUBLIC PROSECUTOR
N.DHARMAR
and
CRL MP(MD).1491/2016

FINAL HEARING CASES
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| 7. | CRL A(MD).331/2014                      | M/S.C.REXIN RAJ<br>A.ARUL JENIFER  | M/S.A.K.AZHAGARSAMY<br>G.KARUPPASAMY PANDIAN<br>FOR R1 (IN SR STAGE)<br>PUBLIC PROSECUTOR FOR R2 |
|    | and (ADMIT) (BAIL)<br>CRL A(MD).99/2014 | M/S.AK.AZAGARSAMI<br>M.KAMATCHI    | PUBLIC PROSECUTOR                                                                                |
| 8. | CRL A(MD).74/2016                       | M/S S.KANAGARAJAN<br>M.PANDIARAJAN | MR.C.ARUL VADIVEL @ SEKAR<br>FOR SPL P.P. FOR NCB CASES                                          |

\*\*\*\*\* ( concluded ) \*\*\*\*\*